## The High Court Of Madhya Pradesh

## WP-23194-2021

(HRISHIKESH JAISWAL Vs THE STATE OF MADHYA PRADESH AND OTHERS)

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## Indore, Dated: <u>25-10-2021</u>

Petitioner in person.

Heard.

Issue notice to the respondents on payment of Process Fee within a week.

Reply be filed within six weeks.

Rejoinder (if any) be filed within 3 weeks therefrom.

List thereafter.

